

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 559 of 2017

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

For the appellant(s): Mr. A.K. Lall, Advocate.
For Insurance Company: M/s Alok Lal and Siddhartha Jyoti Roy, Advocates.

5/25.03.2021: At the request of the learned counsel for the parties, list this case after Holi Holidays.

Anu/-

(ANANDA SEN, J.)